

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.3871 of 2022**

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Urmila Kumari

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr. Anuj Kumar, Advocate  
Mr. Aditya Pandey, Advocate  
For the Respondent/s : Mr. Jitendra Kr. Roy 1 (Sc13)

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**CORAM: HONOURABLE MR. JUSTICE NANI TAGIA**  
**ORAL ORDER**

7      28-04-2025                      On the prayer of learned counsel for the petitioner, list  
this case on 05.05.2025.

**(Nani Tagia, J)**

Siddharth  
Sagar/-

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